

Central Administrative Tribunal, Principal Bench Original Application No.1938 of 2001

New Delhi, this the 9th day of December, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman Hon'ble Mr. M.P. Singh, Member (A)

Constable Ram Avtar Singh Meena 13/RB PIS No. 28900637 S/o Shri Kanji Meena R/o PPG Lines,Barrack No.12 Rashtrapati Bhavan, New Delhi

....Applicant

(By Advocate: None)

<u>Versus</u>

- Joint Commissioner of Police Southern Range, Rashtrapati Bhavan, Delhi Police New Delhi.
- Deputy Commissioner of Police, South West Dist. New Delhi

....Respondents

(By Advocate: Mrs. Jasmine Ahmed)

ORDER(ORAL)

By Justice V.S. Aggarwal, Chairman

There is no appearance on behalf of the applicant. O.A. is dismissed in default.

(M.P. Singh) Member(A)

(V.S. Aggarwal) Chairman

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